JUDICIAL EDUCATION & TRAINING COMMITTEE HIGH COURT OF MADHYA PRADESH

Hon'ble Shri Justice Mohammad Rafiq Chief Justice Patron-cum-Judge In-Charge

Hon'ble Shri Justice Prakash Shrivastava Member

> Hon'ble Shri Justice Sujoy Paul Member

Hon'ble Shri Justice Anand Pathak Member

Hon'ble Shri Justice Rajeev Kumar Dubey
Member

OFFICERS OF THE ACADEMY

Ramkumar Choubey Director

Dhirendra Singh, Faculty Senior Tajinder Singh Ajmani, Officer on Special Duty

Jayant Sharma, Faculty Junior Yashpal Singh, Deputy Director

Anu Singh, Officer on Special Duty



MADHYA PRADESH STATE JUDICIAL ACADEMY HIGH COURT OF MADHYA PRADESH

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MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF MADHYA PRADESH
JABALPUR

ACADEMIC CALENDAR 2021

S. No.	Name of the Programme	Target Group	Date & Duration	Venue			
JANUARY							
1.	(Entry Level)	recruited from Bar in 2019	18.01.2021 to 22.01.2021	MPSJA			
2.	Workshop on – Motor Accident Claim Cases (online)	Judges dealing with Motor Accident Claim Cases	23.01.2021	MPSJA			
3.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	25.01.2021 to 30.01.2021	MPSJA			
		FEBRUARY					
4.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	01.02.2021 to 05.02.2021	MPSJA			
5.	Colloquium for District & Sessions Judges	District & Sessions Judges of the State	06.02.2021 & 07.02.2021	MPSJA			
6.	(Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	08.02.2021 to 12.02.2021	MPSJA			
7.	Induction Training Course for Civil Judges (Entry Level) (Second Phase)	Civil Judges (Entry Level) of 2020 batch	15.02.2021 to 12.03.2021	MPSJA			
8.	Institutional Advance Course for District Judges (Entry Level) on promotion		15.02.2021 to 12.03.2021	MPSJA			
9.	Interactive session on – Identified Legal Issues (online)	Judges of all cadre	20.02.2021	MPSJA			
10.	Interactive Session on – Key issues relating to cases of Dishonour of Cheque under the Negotiable Instruments Act, 1881 (online)	_	27.02.2021	MPSJA			
		MARCH					
11.	Special Programme for Advocates on e-Court Project (online)		06.03.2021	MPSJA			
12.	Special Institutional Training Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group I)	15.03.2021 to 19.03.2021	MPSJA			
13.	Special Institutional Training Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group II)		MPSJA			
14.	relating to cases of Dishonour of Cheque under the Negotiable Instruments Act, 1881 (online)		27.03.2021	MPSJA			
15.	Special Programme for Advocates on e-Court Project (online)	Advocates	27.03.2021	MPSJA			
		APRIL					
16.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/Advocates/ Ministerial Staff/other stakeholders of the Justice Dispensation System	03.04.2021	MPSJA/ Regional Training Centre, Gwalior			
17.	Special Programme for Advocates on e-Court Project (online)		03.04.2021	MPSJA			
18.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	09.04.2021 to 11.04.2021	Sagar			
19.	Colloquium for Chief Judicial Magistrates	Chief Judicial Magistrates of the State	10.04.2021	MPSJA			
20.	Seminar on – Commercial Courts	Presiding Judges of Commercial Courts of the state	16.04.2021 & 17.04.2021	MPSJA			
21.	Induction Training Course for Civil Judges (Entry Level) (Final Phase)	Civil Judges (Entry Level) of 2020 batch (Group I)	19.04.2021 to 13.05.2021	MPSJA			

S. No.	Name of the Programme	Target Group	Date & Duration	Venue
22.	Workshop on – Motor Accident Claim Cases (online)	Judges dealing with Motor Accident Claim Cases	24.04.2021	MPSJA
23.	Workshop on – Key issues relating to Labour Laws (online)	Presiding Judges of Labour Courts	24.04.2021	MPSJA
24.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	28.04.2021 to 30.04.2021	Bhopal
	•	MAY		
25.	Interactive Session on – Key issues relating to cases under the Protection of Women from Domestic Violence Act, 2005 (online)	Judicial Magistrates dealing	01.05.2021	MPSJA
26.	Special Programme for Advocates on e-Court Project (online)		01.05.2021	MPSJA
27.	Special Programme for Advocates on e-Court Project (online)		08.05.2021	MPSJA
28.	Workshop on – Cyber Laws & Electronic Evidence (online)		08.05.2021	MPSJA
29.	Interactive Session on – Identified Legal Issues (online)		29.05.2021	MPSJA
		JUNE		
30.	Induction Training Course for Civil Judges (Entry Level) (Final Phase)	Civil Judges (Entry Level) of 2020 batch (Group II)	14.06.2021 to 09.07.2021	MPSJA
31.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	11.06.2021 to 13.06.2021	Sagar
32.	Interactive Session on – Key issues relating to cases under the Protection of Women from Domestic Violence Act, 2005 (online)	cases under PWDV Act		MPSJA
33.	Workshop on – Motor Accident Claim cases (online)	Accident Claim Cases	26.06.2021	MPSJA
		JULY		
34.	Workshop on - Protection of Children from Sexual Offences Act, 2012 (online)		03.07.2021	MPSJA
35.	Special Programme for Advocates on e-Court Project (online)		03.07.2021	MPSJA
36.	Specialized Educational Programme at State Medico Legal Institute, Bhopal		12.07.2021 to 14.07.2021	Bhopal
37.	Regional Workshop for Advocates	Advocates from Districts Sagar, Damoh, Chhatarpur, Panna & Tikamgarh	12.07.2021 to 15.07.2021	Sagar
38.	Workshop on – Key issues relating to Land Acquisition Laws (online)	Judges dealing with cases under Land Acquisition Laws	17.07.2021	MPSJA
39.	Workshop on – Key issues relating to Juvenile Justice (online)	Principal Magistrates of Juvenile Justice Boards of the State	24.07.2021	MPSJA
40.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	26.07.2021 to 30.07.2021	MPSJA
41.	Interactive Session on – Identified Legal Issues (online)	Judges of all cadre	31.07.2021	MPSJA
		AUGUST		
42.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	02.08.2021 to	MPSJA
43.	Interactive Session on – Key issues relating to offence & trial under the Electricity Act, 2003 (online)	Special Judges dealing with cases under Electricity Act	06.08.2021 07.08.2021	MPSJA
44.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	09.08.2021 to 13.08.2021	MPSJA
45.	Regional Workshop for Advocates	Advocates from Districts Ujjain, Dewas, Shajapur, Ratlam&Mandsaur	09.08.2021 to 12.08.2021	Ujjain
46.	Workshop on – Key issues relating to Anti-Corruption Laws (online)	Judges dealing with cases under Anti-Corruption Laws	21.08.2021	MPSJA

S. No.	Name of the Programme	Target Group	Date & Duration	Venue		
47.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/ Advocates/ Ministerial Staff/ other stakeholders of the Justice Dispensation System		MPSJA/ Regional Training Centre, Gwalior		
48.	Interactive Session on – Key issues relating to offence & trial under the Electricity Act, 2003 (online)		28.08.2021	MPSJA		
		SEPTEMBER				
49.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	District Judges (Entry Level)	to 03.09.2021	Bhopal		
50.	Workshop on – Key issues relating to Family Laws (online)	Judges of Family Courts & Judges dealing with matrimonial cases		MPSJA		
51.	Refresher Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group I)	13.09.2021 to 17.09.2021	MPSJA		
52.	Interactive Session on – Identified Legal Issues (online)	Judges of all cadre	18.09.2021	MPSJA		
53.	Refresher Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group II)	20.09.2021 to 24.09.2021	MPSJA		
54.	Workshop on – Cyber Laws & Electronic Evidence (online)	Judges of all cadre	25.09.2021	MPSJA		
55.	Interactive Session on – Key issues relating to Criminal Appeals & Revisions (online)	District Judges (Entry Level)	25.09.2021	MPSJA		
		OCTOBER				
56.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	08.10.2021 to 10.10.2021	Sagar		
57.	Symposium on – Forest & Wild Life Laws	Judicial Magistrates dealing with cases under Forest & Wild Life Laws	23.10.2021	MPSJA		
58.	Interactive Session on – Key issues relating to Civil Appeals (online)	District Judges (Entry Level)	30.10.2021	MPSJA		
		NOVEMBER				
59.	Induction Training Course for Civil Judges (Entry Level) (First Phase)	Civil Judges (Entry Level) of proposed recruitment 2021	08.11.2021 to 04.12.2021	MPSJA		
60.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar		12.11.2021 to 14.11.2021	Sagar		
61.	Interactive Session on – Key issues relating to Criminal Appeals & Revisions (online)	District Judges (Entry Level)	20.11.2021	MPSJA		
62.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	25.11.2021 to 27.11.2021	Bhopal		
63.	Workshop on – Key issues relating to Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 (online)	cases under the SC & ST (PA)		MPSJA		
		DECEMBER				
64.	Interactive Session on – Key issues relating to Civil Appeals (online)	, , ,	04.12.2021	MPSJA		
65.	Workshop on – Key issues relating to Narcotic Drugs & Psychotropic Substances Act, 1985 (online)		11.12.2021	MPSJA		
66.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/ Advocates/ Ministerial Staff/ other stakeholders of the Justice Dispensation System		MPSJA/ Regional Training Centre, Gwalior		
	Three days Specialized Programmes for the Ministerial Staff of District Courts shall also be organized in every District of the State on the dates proposed by the respective District & Sessions Judge.					

- every District of the State on the dates proposed by the respective District & Sessions Judge.

 All Programmes, except those conducted online and other modes of telecommunication, shall be conducted offline at the venue subject to restoration of normalcy from COVID-19 pandemic.